

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 6

COURT NO. : 1

02/03/2021

O.A./42/2020

M.A./404/2020

FOR APPR. ORDER

ITEM NO:14

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant is absent today. Since the previous counsel who was appearing is no more, Mr. T. Rath, Ld. Standing Counsel for the respondents/Railways is present and heard through V.C.</p> <p>The applicant was also absent on the previous dates i.e. on 19.01.2021, 24.01.2020, 27.02.2020, 04.12.2020. M.A. No.404/2020 has been filed on behalf of the respondents and they have also filed one document which has been forwarded along with the MA to show that the applicant is not willing to proceed against the respondents/Railways. Since the applicant is not represented on so many dates and even today, it seems that the applicant is no more interested to prosecute this matter. Accordingly, the O.A. is dismissed for default.</p> <p>Copy of this order to Ld. Counsels for both sides.</p> <p style="text-align: center;">( T. JACOB) MEMBER (A)</p> <p style="text-align: center;">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">kb</p>